

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****SUN GRANITE EXPORT LIMITED OPERATING IN MANUFACTURING/PROCESSING AND DEALING IN GRANITE AND ALLIED STONE PRODUCTS AT KHORDHA, ODISHA**

(Under regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SUN GRANITE EXPORT LIMITED PAN: AADCS8998P CIN: L14102OR1991PLC002834
2.	Address of the registered office	VILL PANIORA, PO PALASPUR VIA JANLA, Khordha, Khurda, Odisha – 752054, India
3.	URL of website	www.sungranite.co.in
4.	Details of place where majority of fixed assets are located	No fixed assets
5.	Installed capacity of main products/ services	Not applicable as CD is not operational
6.	Quantity and value of main products/ services sold in last financial year	Quantity: Nil; Value: Nil – No revenue from operations/sales was recorded as per the audited financial statements during FY 2024-25.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	List of creditors is available on the website of IBBI https://ibbi.gov.in/en/claims/corporate-personals . Further Details can be sought by emailing at cirp.sungranite@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at cirp.sungranite@gmail.com
10.	Last date for receipt of expression of interest	19-10-2026
11.	Date of issue of provisional list of prospective resolution applicants	29-10-2026
12.	Last date for submission of objections to provisional list	03-11-2026
13.	Date of issue of final list of prospective resolution applicants	13-11-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	18-11-2026



15.	Last date for submission of resolution plans	18-12-2026
16.	Process email id to submit Expression of Interest	cirp.sungranite@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not registered as MSME

For Sun Granite Export Limited



Raghunath Sabarna Bhandari

Resolution Professional

Registration No. IBBI/IPA-002/IP-N01023/2020-2021/13276

AFA Validity upto: 31.12.2026

Registered Address: Flat No.501 Raj Atlantis 2, Opp. SVP High School, Kanakia, Mira Road, Thane, Maharashtra – 401107

Correspondence Address: 402, 4th Floor, "A" Wing, Pushp Vinod No.2, S. V. Road, Borivali West, Mumbai - 400 092.

Date:02/10/2026

Place: Mumbai